LOK SABHA UNSTARRED QUESTION NO.914 TO BE ANSWERED ON 4th December, 2025

LPG Safety Oversight Framework

914. Dr. D Ravi Kumar:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has issued any specific guidelines or quality standards for checking the purity and safety of Liquefied Petroleum Gas (LPG) supplied through gas godowns and distributors across the country, if so, the details thereof;
- (b) the mechanism in place to ensure regular quality testing of LPG cylinders and gas washers at godowns before distribution to consumers;
- (c) whether the Government has received complaints regarding leakage, low-quality gas washers or unsafe LPG handling at gas godowns, if so, the details thereof;
- (d) the steps being taken by the Government to strengthen quality control, inspection and accountability measures to prevent such lapses; and
- (e) whether the Government proposes to introduce mandatory third-party inspection or digital monitoring systems to ensure transparency and consumer safety in LPG cylinder and washer quality verification at all gas godowns, if so, the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

- (a) to (e): Domestic LPG supplies across the country are subject to various acts/rules/guidelines issued by the Government,inter-alia including:
- (i) LPG Control Order, 2000 Ministry of Petroleum and Natural Gas has issued Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000 (LPG Control Order, 2000) which mandates that the LPG supplied across the country meets the Bureau of Indian Standards (BIS) Specification of IS 4576 detailing quality specifications for LPG.
- (ii) Static and Mobile Pressure Vessels (Unfired) Rules, 2016 Issued by Petroleum and Explosives Safety Organization (PESO) which govern the design, installation, operation, inspection, and testing of LPG pressure vessels and storage tanks to ensure structural and operational safety.
- (iii) Gas Cylinder Rules, 2016 Issued by PESO which regulate the manufacture, filling, certification, periodic testing, and safe handling of LPG cylinders to ensure cylinder quality and safety in use.

LPG cylinders are manufactured as per IS 3196 (Part 1) through manufacturers approved by Chief Controller of Explosives, Nagpur (CCOE) and having a BIS License. All new LPG cylinders received at the plants undergo a thorough Incoming Material Inspection including sending samples to LPG Equipment Research Centre (LERC), Bangalore. In case of any quality failures, stringent action is taken against the erring manufacturer as per the Quality Discipline Guidelines.

Subsequently, these LPG cylinders are put to first Statutory Testing & Painting (ST&P) after 10 years of manufacturing date of the cylinder. Thereafter, these LPG cylinders are put to ST&P after every 5 years. Such testing of LPG cylinders is being done by OMCs either inhouse or through repairers approved by Petroleum and Explosives Safety Organization (PESO).

All filled LPG cylinders undergo extensive checks at LPG bottling plants before being sent to the market. These checks cover key safety and quality parameters such as correct net weight, due retesting date, absence of leakage, proper sealing, O- ring leakage and overall cylinder condition etc. to ensure safe supply to consumers.

Various steps taken to ensure regular quality testing of LPG cylinders before distribution to consumers are as under:

- Officials carry out random checks at distributors' godowns, delivery points, as well as en-route to ensure that correct weight cylinders are delivered by distributors.
- Distributors check the weight of cylinders at their godowns. Distributors are under instruction to carry out pre-delivery checks of the cylinders at the time of its delivery to customers.
- All distributors provide portable weighing scales to all their delivery boys so that weight of the cylinder can be checked on demand before delivery to the customers.
- Distributors ensure that the seals are verified and shown to the customers at the time of delivery.
- Joint inspections/ raids are conducted by OMCs officers in coordination with State
 Civil Supplies Department to arrest the pilferage of LPG and cases are filed by the
 District Administration against the culprits under various provisions of Essential
 Commodities Act and other relevant Acts.
- Tamper evident seals are being used across the country.

Public Sector Oil Marketing Companies (OMCs) are required to ensure that LPG connections are released after satisfying and meeting all the safety norms stipulated for installation of LPG connections. Provisions, norms and steps taken to ensure compliance with safety standards while providing connections in all areas are as under:

- (i) Organization of Safety Clinics by distributor to spread awareness about safety aspects of LPG.
- (ii) Organization of mass awareness programs on safe usage of LPG through audio-video/print media, banners/hoardings, leaflets, pamphlets, etc.
- (iii) Organization of Pradhan Mantri LPG Panchayats in villages to spread awareness about safe and sustained usage of LPG amongst PMUY beneficiaries.

(iv) Supply of a laminated safety card with pictorial depictions of do's and don'ts related to LPG connection to every PMUY beneficiary at the time of releasing LPG connections. Installation of LPG connection at premises of the customer by a trained mechanic.

Consumers can report LPG leakage complaint on 1906, a toll-free 24 hour helpline maintained by OMCs. Out of total 194.7 crore LPG cylinders delivered FY 2024-25, 4.70 lakh leakage complaints were received by OMCs during the year. Out of 4.70 lakh leakage complaints received, 2.53 lakh cases were caused by defective O-rings.

To improve awareness amongst LPG consumers, a Basic Safety campaign was organised during March, 2024 to December, 2024 across the country under the theme "Khushiyan Ab Teen Guna" with the objective of reaching the doorsteps of domestic LPG customers. The campaign was designed to educate consumers on the safe usage of LPG, complemented by extensive mass awareness initiatives through print and electronic media, on-site safety checks at customer premises, and the replacement of Suraksha hoses. The campaign achieved significant progress with over 12.12crore free basic safety checks conducted at customer premises without any cost to consumer and more than 4.65crore LPG hoses replaced at discounted rates. Additionally, audio-visual (AV) materials were utilized during various field safety initiatives, such as LPG Panchayats and LPG Safety Clinics in schools, as well as for general public outreach. These AVs were also shared across social media platforms to maximize reach and impact.
